

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO-1907  
ANSWERED ON - 04/08/2021

**OLD AGE HOMES**

1907 #. MS. SAROJ PANDEY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the number of old age homes currently operational across the country by Central and State Governments along with the number of elderly people living therein;
- (b) whether any provision has been made in these old age homes for proper treatment and care of the elderly people suffering from serious diseases; and
- (c) if so, the details thereof and whether Government has prepared any monitoring mechanism to implement the same?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) 551 Old Age Homes with 16290 beneficiaries across the country are being provided grant-in-aid by the Ministry.
- (b) In all the homes funded by the Ministry, clear protocol has been prescribed for treatment and care of the residents in the Senior Citizen Homes. Further for Senior Citizens afflicted with Alzheimer's/Dementia, this Ministry also provides financial assistance for maintenance of Continuous Care Homes (CCH) under NAPSrC.
- (c) The monitoring of implementation of the Scheme is ensured through various mechanisms such as regular progress reports on the e-Anudaan portal, physical inspections by Project Monitoring Unit (PMU), online monitoring of performance through CCTV cameras and website of implementing agencies.

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